

the information required by the hon. Member is laid on the Table of the House. [See Appendix V, Annexure No. 47.]

SHRI M. VALIULLA: Is it not possible to say whether there is any saving of metallurgical coal or not? They say that some steps have been taken, but what is the result?

SHRI O. V. ALAGESAN: It is being saved to the extent that non-metallurgical coal is being used.

SHRI M. VALIULLA: I want to know whether, as a result of the attempts for the last so many years, there has been any saving or not.

SHRI O. V. ALAGESAN: It is being saved to the extent that non-metallurgical coal is being used.

SHRI M. VALIULLA: May I know, Sir, whether the Government have introduced any system of washing of coal so that coal with greater ash content may be used by the introduction of the system of washing?

SHRI O. V. ALAGESAN: We have not introduced such a washing method yet.

SHRI M. VALIULLA: What is the percentage fixed for saving on metallurgical coal per year?

SHRI O. V. ALAGESAN: No percentage has been fixed. I can inform the House that as far as grade II coal is concerned, wherever the sources of the coal supply are near we are using it. When the sources of coal are distant, we use metallurgical coal.

DR. SHRIMATI SEETA PARMANAND: Is Government sure that 10 per cent. was not prescribed?

MR. CHAIRMAN: By whom?

DR. SHRIMATI SEETA PARMANAND: By the Advisory Committee, by the technical people who went into it. They prescribed 10 per cent. per year. Is Government sure of this?

SHRI O. V. ALAGESAN: The report of the Railway Fuel Enquiry Committee is under examination.

SHRI B. K. P. SINHA: Is it not a fact that the so-called Railway collieries mostly produce metallurgical coal and that there has been no reduction in their production?

SHRI O. V. ALAGESAN: Yes.

SHRI B. K. P. SINHA: Am I to take it that there has been no reduction in consumption?

SHRI O. V. ALAGESAN: It is not exactly like that. I cannot give the exact figures now.

#### POPULATION RESEARCH AND PROGRAMME COMMITTEE

\*179. SHRI GOVINDA REDDY: Will the Minister for HEALTH be pleased to state:

(a) whether a Population Research and Programme Committee has been constituted; and

(b) if so, the personnel and functions of the Committee?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASEKHAR): (a) Yes.

(b) A statement giving the composition and the functions of the Committee is laid on the Table of the House.

#### Statement

##### Composition—

1. Director-General of Health Services. Chairman.
2. Dr. K. C. K. E. Raja, Officer on Special Duty, Ministry of Health, New Delhi. Member.

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| <p>3. Dr. C. Chandrasekharan, Director, United Nations Office for Population Studies, New Delhi.</p> <p>4. Dr. M. V. Govindaswamy, Medical Superintendent, Mental Hospital, Bangalore.</p> <p>5. Dr. B. S. Guha, Director, Department of Anthropology, Government of India, Indian Museum, Calcutta.</p> <p>6. Dr. B. K. Malkani, Professor of Obstetrics and Gynaecology, Lady Hardinge Medical College, New Delhi.</p> <p>7. Dr. S. S. Misra, Professor of Clinical Medicine, Medical College, Lucknow.</p> <p>8. Dr. K. Mitra, Assistant Director General of Health Services, New Delhi.</p> <p>9. Shrimati D. Rama Rau, President, Family Planning Association of India, Bombay.</p> <p>10. Dr. Basudeva Narayana, Principal, Medical College, Patna.</p> <p>11. Prof. P. C. Mahalanobis, Statistical Adviser to the Cabinet.</p> <p>12. Dr. V. K. R. V. Rao, Director, Delhi School of Economics, Delhi.</p> <p>13. Dr. L. D. Sanghvi, Research Officer, Indian Cancer Research Centre, Bombay.</p> <p>14. Dr. Mukhta Sen, Professor of Maternity and Child Welfare,</p> | <p>Member</p> <p>"</p> <p>"</p> <p>"</p> <p>"</p> <p>"</p> <p>"</p> <p>"</p> <p>"</p> <p>"</p> <p>"</p> <p>"</p> <p>"</p> <p>"</p> <p>"</p> | <p>All-India Institute of Hygiene and Public Health, Calcutta.</p> <p>15. Dr. Lakshminarayana, Adviser in Health Programmes, Planning Commission, New Delhi.</p> <p>16. Dr. C. G. Pandit, Secretary, Indian Council of Medical Research, New Delhi.</p> <p>Member/<br/>Secretary.</p> <p><i>Functions.</i>—To make recommendations to the Government of India regarding research schemes and experimental and other programmes relating to family planning to be adopted and the nature and amount of assistance, if any, to be given to existing voluntary organisations in the field of family planning after a review of their present activities.</p> <p>SHRI GOVINDA REDDY: May I know if Government have received the report of the Committee?</p> <p>SHRIMATI M. CHANDRASEKHAR: The Government have received advance copy of the report.</p> <p>SHRI GOVINDA REDDY: May I know the amount allotted in the budget for the purpose of implementing the recommendations of this Committee?</p> <p>SHRIMATI M. CHANDRASEKHAR: I would require notice to answer this question precisely.</p> <p>SHRIMATI VIOLET ALVA: May I know what are the terms of reference of this Committee?</p> <p>SHRIMATI M. CHANDRASEKHAR: As given in the statement, they were to make recommendations to the Government of India regarding research schemes and experimental and other programmes relating to family planning to be adopted and the nature and amount of assistance, if any, to be</p> |
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given to existing voluntary organisations in the field of family planning after a review of their present activities.

DR. P. C. MITRA: May I know whether this will result in the expansion of the span of human life?

MR. CHAIRMAN: When you are trying to protect mothers and children, will it also follow that their lives will be extended as a result of this plan?

SHRIMATI M. CHANDRASEKHAR: Naturally it follows.

SHRI GOVINDA REDDY: One of the terms of the Committee, according to the statement laid, is to examine the question of giving assistance to voluntary organisations. May I know if there are any voluntary organisations in the country; and, if so, the number of those organisations, represented in the Committee?

SHRIMATI M. CHANDRASEKHAR: There are no voluntary organisations represented in the Committee, but one or two members working in voluntary organisations are members of the Committee. But there are many voluntary organisations all over the country working towards this end and they have asked for assistance from Government. So this duty has been entrusted to the Committee to see whether they can be given any assistance.

SHRI B. C. GHOSE: Are any foreign experts associated with it?

MR. CHAIRMAN: No.

SHRI B. C. GHOSE: May I know what the foreign population study experts are doing in this country? Has it any relation to this Committee?

MR. CHAIRMAN: Not on this Committee. This Committee does not include foreign experts but he asks why these foreign experts are going about investigating this problem in the country.

SHRI B. C. GHOSE: Is there any relation between the two?

SHRIMATI M. CHANDRASEKHAR: There are two ladies from the W.H.O. who are working in the Family Planning Centres in Ramnagaram as well as in Lodi Colony. They are helping to take the survey at the Family Planning Centres and other than that, they are not giving any other assistance.

SHRI B. C. GHOSE: Is the particular Minister aware that there are certain foreign experts in the country undertaking population studies and have they any relation with this Committee?

SHRIMATI M. CHANDRASEKHAR: Besides those two ladies whom I mentioned, I don't know of any others.

#### ASSETS AND LIABILITIES OF THE AIR LINE COMPANIES

\*180. SHRI GOVINDA REDDY: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether the assets and liabilities of the nationalised Air Line Companies have been determined; and

(b) if so, the particulars thereof?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b). Work in connection with the determination of the assets and liabilities of the companies and their evaluation is in hand, but it will be some time before the work is completed.

SHRI GOVINDA REDDY: May I know the procedure adopted by the Government to make the evaluation?

SHRI RAJ BAHADUR: We have issued a number of forms for being filled up by the various companies and they are being completed by the companies. Apart from that we have set up parties, one composed of personnel qualified in inspection of aeronautic equipment and the other of qualified accountants who are going from shop to shop and to the local offices and